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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.457/KB2017

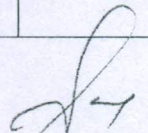
Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Bimladevi Omprakash Mahipal -Vs- Registrar of Companies, W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA. SASHI KARAN

PETITIONER

  
13/10/17

ORDER

Ld. Counsel for the petitioner is present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.



(Jinan K.R.)  
Member (J)



(Vijai Pratap Singh)  
Member (J)